

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 05-07-2021

Morning Session	Afternoon Session
Evidence 1.CC.622/2017 2.CC.2335/2019 3.CC.2357/2019 4.CC.2592/2019 5.CC.5200/2019 6.CC.11756/2019	Summons 1.CC.4030/2020 2.CC.8082/2020
Objections 7.CC.6096/2019 8.CC.9567/2019	NBW to accused 3.CC.3643/2017 4.CC.3945/2017 5.CC.4170/2017 6.CC.9858/2017 7.CC.10596/2017 8.CC.1156/2018 9.CC.3912/2018 10.CC.6143/2018 11.CC.10154/2018 12.CC.10615/2018 13.CC.10622/2018 14.CC.11990/2018 15.CC.2583/2019
Arguments 9.CC.8353/2015 10.CC.6106/2016 11.CC.8088/2018	
JC/VC 12.CC.6102/2021	
Summons 13.CC.2681/2020 14.CC.2949/2020 15.CC.3800/2020	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 05/07/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No.4992/2012	1. CC No. 8431/2013
2. CC No.5100/2013	2. CC No. 7661/2014
3. CC No. 6343/2015	3. CC No. 7796/2016
4. CC No. 880/2016	4. CC No. 5548/2018
5. CC No. 633/2016	5. CC No. 6921/2018
6. CC No. 399/2017	6. CC No. 9549/2018
7. CC No.3169/2019	7. CC No. 10248/2018
8. PCR No.71/2020	8. CC No. 571/2019
9. PCR No. 131/2020	9. C.misc.No.704/2019
10. PCR No. 133/2020	10. C.misc. No. 297/2020
11. CC No. 4012/2020	11. CC No. 1490/2016
12. PCR No. 225/2020	12. CC No. 1920/2017
13. CC No. 4912/2017	13. CR No. 95/2021
14. CC No. 9575/2017	14. CR No. 161/2019
15. CC No. 5445/2016	15. CC No. 8883/2021

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

